

**HIGH COURT FOR THE STATE OF TELANGANA
AT HYDERABAD
(Special Original Jurisdiction)**

FRIDAY, THE EIGHTEENTH DAY OF OCTOBER
TWO THOUSAND AND TWENTY FOUR

PRESENT

THE HONOURABLE THE CHIEF JUSTICE ALOK ARADHE

THE HONOURABLE SRI JUSTICE J SREENIVAS RAO

WRIT PETITION NO: 1968 OF 2021

Between:

Vantala Shravya, D/o.Viswanadham, aged 18 years, Occ. Student. R/o. Flat No 121A, Janapriya Township, Mallapur, Kapra, Rangareddy District.

...PETITIONER

AND

1. The State of Telangana, Represented by its Principal Secretary, Medical and Health Family Welfare Department, Secretariat Buildings, Hyderabad
2. Kaloji Nararayana Rao University of Health Sciences, represented by its Registrar. Warangal
3. The Convenor, MBBS/BDS-2020-21, C/o. Kaloji Nararayana Rao University of Health Sciences. Warangal.

...RESPONDENTS

Petition under Article 226 of the Constitution of India praying that in the circumstances stated in the affidavit filed therewith, the High Court may be pleased to issue an appropriate writ, order or direction, declaring the action of the respondents in not permitting the petitioner to register himself with the University for the purpose of admission into BDS Course in Stray Vacancy Admissions in Medical MBBS/BDS Admissions 2020-21 Under Category-B and C Seats quota as being illegal, arbitrary, unconstitutional and consequently direct the respondents to permit the petitioner to register with the University and participate for stray Vacancy seats in Medical MBBS/BDS Admissions 2020-21 process under category -B and C quota and allot the seat basing on merit to the appropriate college and permit the petitioner to pursue his course without any hindrance.

IA NO: 1 OF 2021

Petition under Section 151 CPC praying that in the circumstances stated in the affidavit filed in support of the petition, the High Court may be pleased to direct the respondents to permit the petitioner to register with the University and participate for stray Vacancy seats in Medical MBBS/BDS Admissions 2020-21 process under category -B and C for admission into BDS Course by receiving the requisite fees, pending disposal of writ petition.

Counsel for the Petitioner: SRI PENUBALLI RAMESH BABU

**Counsel for the Respondent No.1: SRI P. SHRAVAN KUMAR GOUD,
GP FOR MEDICAL HEALTH FW**

**Counsel for the Respondent Nos.2 and 3: SRI A. PRABHAKAR RAO,
SC FOR KALOJI NARAYANA RAO UNIVERSITY OF HEALTH SCIENCES**

The Court made the following: ORDER

**THE HON'BLE THE CHIEF JUSTICE ALOK ARADHE
AND
THE HON'BLE SRI JUSTICE J. SREENIVAS RAO**

WRIT PETITION No.1968 of 2021

ORDER: (per the Hon'ble the Chief Justice Alok Aradhe)

None for the petitioner.

Mr. P. Shravan Kumar Goud, learned Government Pleader for Medical, Health and Family Welfare appears for respondent No.1.

Mr. A. Prabhakar Rao, learned Standing Counsel for Kaloji Narayana Rao University of Health Sciences (hereinafter referred to as 'the University') appears for respondent Nos.2 and 3.

2. In this Writ Petition, the petitioner is aggrieved by the action of the University in not considering the case of the petitioner for counselling and admission to BDS course in Stray Vacancy Admissions in MBBS/BDS course for the academic year 2020-21 under Category – 'B' & 'C' Seats quota.

3. A Bench of this Court by an interim order dated 28.01.2021 had permitted the petitioner to participate in the counselling.

4. In view of the aforesaid interim order as well as the fact that the academic year 2020-21 is over, no further orders are required to be passed in this Writ Petition.

5. Accordingly, the Writ Petition is disposed of.

Miscellaneous applications, if any pending, shall stand closed. There shall be no order as to costs.

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SD/- N. SRIHARI
ASSISTANT REGISTRAR

SECTION OFFICER

To,

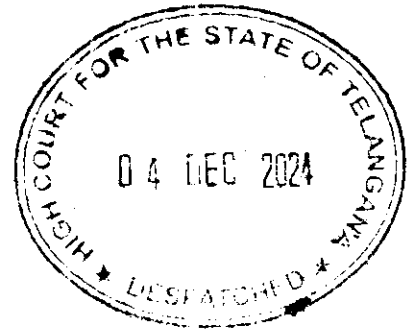
1. The Principal Secretary, The State of Telangana, Medical and Health Family Welfare Department, Secretariat Buildings, Hyderabad
2. The Registrar, Kaloji Nararayana Rao University of Health Sciences, Warangal
3. The Convenor, MBBS/BDS-2020-21, C/o. Kaloji Nararayana Rao University of Health Sciences. Warangal.
4. One CC to Sri Penuballi Ramesh Babu, Advocate [OPUC]
5. One CC to Sri A. Prabhakar Rao, SC for Kaloji Narayana Rao University of Health Sciences[OPUC]
6. Two CCs to GP for Medical Health Family Welfare, High Court for the State of Telangana at Hyderabad [OUT]
7. Two CD Copies

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HIGH COURT

DATED:18/10/2024



ORDER

WP.No.1968 of 2021

DISPOSING OF THE WRIT PETITION

WITHOUT COSTS

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29/10/24
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